

ITEM NO.102

COURT NO.12

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5134/2013

KOTTANGADA B.MOTAIAH

Appellant(s)

VERSUS

MACHIMADA BELLIAPPA & ORS.

Respondent(s)

Date : 21-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. S. N. Bhat, AOR
Mr. Priyank Kr. Jain, Adv.
Mr. D.P. Chaturvedi, Adv.
Mr. Tarun Kr. Thakur, Adv.

For Respondent(s) Mr. Anantha Narayana M.G., AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Learned Counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within one week.

(KAVITA PAHUJA)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER